(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) and (b) With a view to providing social security to unorganized workers, including agriculture workers, the Government has enacted the Unorganized Workers' Social Security Act, 2008. The National Social Security Board has met twice and has deliberated upon extension of social security schemes to unorganized workers, including workers in agriculture.

Women in hilly areas covered by RSBY

1912. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether many women in hilly areas like Himachal Pradesh, Uttarakhand, Assam, Kashmir and North East are dying by snake bites and accidents while working on the hills;
- (b) whether these women workers are already covered by the Rashtriya Swasthya Bima Yojana (RSBY); and
- (c) if so, the details thereof and how many workers in Himachal Pradesh, Uttarakhand have been covered under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) As per information received from Central Bureau of Health Intelligence under Ministry of Health & Family Welfare, total number of deaths of women due to snake bite in India during 2009 was 1162 (provisional).

(b) and (c) All BPL families (a unit of five) including women are covered under Rashtriya Swasthya Bima Yojana (RSBY). Diseases/procedures which require hospitalization are covered under the scheme. As on 31.07.2010, 947 BPL families in Himachal Pradesh and 1,42,177 BPL families in Uttarakhand have been covered under the scheme.

Liberalising labour laws to attract FDI

1913. SHRI RAJEEV SHUKLA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state: